

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23-02-2021 AT 10.30 A.M THROUGH VIDEO CONFERENCING:**

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**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : IA/427/IB/2020  
IN  
**PETITION NUMBER** : CP/550/IB/2018  
**NAME OF THE PETITIONER** : C. Ramasubramaniam (Liquidator)  
M/s Surana Corporation Ltd  
**NAME OF THE RESPONDENTS** : Satco Traders & Another  
**UNDER SECTION** : Sec 60(5) of IBC, 2016  
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**ORDER**

Ld. Counsel Mr. Vipin Warriar for the Applicant is present. Ld. Counsel Mr. S. Sathyanarayanan for R1 is present.

Since IA/1148/IB/2020 is pending on the file of this Adjudicating Authority, these applications shall also be listed on **23.03.2021** along with other connected applications for hearing.

-sd-  
**(ANIL KUMAR B)**  
**MEMBER (TECHNICAL)**

vs

-sd-  
**(R. SUCHARITHA)**  
**MEMBER (JUDICIAL)**